

ACT NO XXVII OF 1937.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the
7th October, 1937.)

An Act further to amend the Indian Tariff Act, 1934, for
a certain purpose.

XXXII of 1934. WHEREAS it is expedient further to amend the
Indian Tariff Act, 1934, for the purpose here-
inafter appearing: It is hereby enacted as follows:—

1. This Act may be called the Indian Tariff (Second Short title.
Amendment) Act, 1937.

XXXII of 1934. 2. (1) In the First Schedule to the Indian Tariff Act, Amendment of
First Schedule,
Act XXXII of
1934. 1934, Item No. 10 (1) and Item No. 11 (1) shall be
omitted.

(2) This section shall have effect retrospectively as
if it had come into force on the 1st day of April, 1937.

[Price ; Anna 1 or 1½d.]

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